

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the day 27th March of 1995.

Review Application no. 3 OF 1995.

IN

ORIGINAL APPLICATION NO. 1690 OF 1992.

Smt. Nirmala Devi,

W/o Late Sri G.P. Singh,

R/o 62/3 Site-I, Qidwai Nagar,

Kanpur (Nagar).

By Advocate Sri B.N. Singh.

..... Applicant.

Versus

1. Union of India through the Secretary,  
Ministry of Defence, Government of India,  
New Delhi.

2. Director General of Quality Assurance,  
(Department of Defence Production),  
Ministry of Defence, Govt. of India,  
D.H.Q. Post Office, New Delhi.

3. The Inspector,  
Senior Quality Assurance Establishment,  
(Central Stores), P.O. No. 307, Kanpur.

..... Respondents.

CORAM: Hon'ble Mr. S. Das Gupta, MEMBER (A)

Hon'ble Mr. J.S. Dhaliwal, MEMBER (J)

O R D E R

By Hon'ble Mr. S. Das Gupta, MEMBER (A).

1. This Application has been filed seeking review of the Judgment and Order dated

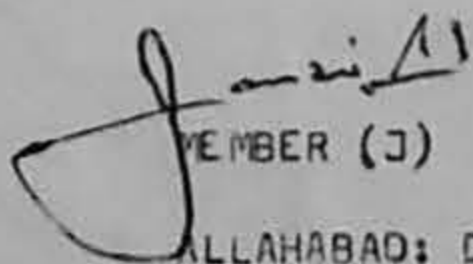
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10.11.1994 by which, the Original Application no. 1690 of 1992 was dismissed.

2. In the said Original Application, the applicant had prayed for a direction to the respondents to appoint / promote her on the post of Lower Division Clerk on the ground that she was fully qualified for this post when she was considered for appointment on compassionate ground on the date of the death of her husband, but yet she was appointed wrongly on a Group 'D' Post. The facts averred by the applicant and by the respondents in their counter affidavit were considered and the order dated 10.11.1994 was passed.

3. The Review has been sought on various grounds. The various points raised in this ground, have already been considered in the order dated 10.11.1994. No fresh point has been brought out which would warrant Review of the order already passed. We also do not find any error apparent in the said order on the face of the record. What is being sought in the Review Application, is a reappraisal of the facts averred, This does not come within the scope of review.

4. The Review Application is, therefore, dismissed.

  
MEMBER (J)

ALLAHABAD: DATED:

am/

  
MEMBER (A)